

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**MA No.60/1985/2018 IN  
OA No.60/1408/2018**

**Chandigarh, this the 20<sup>th</sup> day of December, 2018**

...

**CORAM:      HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)  
                          HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Mukesh Lata, age 31 years, wife of Arun Kumar, Staff Nurse (Group C), ESIC Model Hospital, Bharat Nagar, District Ludhiana, Punjab-141001, resident of Vishal General Store, Main Market, Talwara, District Hoshiarpur, Punjab-144216.

**... APPLICANT**

**(Present: Mr. Munish Thakur, Advocate proxy for Mr. Pankaj Bhardwaj, Advocate.)**

**VERSUS**

1. Union of India through its Secretary, Ministry of Labour and Employment, Shram Shakti Bhawan, Rafi Marg, New Delhi-110001.
2. Regional Director, ESIC Corporation, Panchdeep Bhawan, Block No.3, Sector 19-A, Madhya Marg, Chandigarh-160019.
3. Medical Superintendent, ESIC Model Hospital, Bharat Nagar, District Ludhiana, Punjab-141001.

**... RESPONDENTS**

**ORDER (Oral)**

...

**SANJEEV KAUSHIK, MEMBER (J) :-**

1. The present MA No.60/1985/2018 has been filed by the applicant under Rule 4 of the Central Administrative Tribunal (Procedure) Rules, 1987, for preponing of date of hearing to today, with a prayer to withdraw the Original Application (OA), which is listed for hearing on 10.01.2019. MA is allowed. The date of hearing of OA is preponed to today i.e. 20.12.2018. Learned counsel for the applicant submitted that in the present OA, the applicant is impugning the show cause notice and respondents have passed order therein, therefore, he be permitted to withdraw the present OA, enabling him to file a fresh one, on the same cause of action, with better particulars.
2. OA is dismissed as withdrawn, with the aforesaid liberty.

**(P. GOPINATH)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

**Date: 20.12.2018.**

**'rishi'**